

(c) the function and objective of the Board?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE & TECHNOLOGY, ELECTRONICS AND ENVIRONMENT AND OCEAN DEVELOPMENT (SHRI C. P. N. SINGH): (a) Yes, Sir. National Biotechnology Board has been set up under the Department of Science & Technology on 18th January, 1982.

(b) The participating agencies have agreed to earmark a sum of Rs. 25 crores for programmes under the Biotechnology Board as indicated below for the remaining period of the current five year plan:

CSIR—10 crores;

ICAR—5 crores; IICMR—5 crores; and

DST—5 crores.

(c) The function and objectives of the Board are given in the Government of India Resolution No. F. 20019/2/82-Adm. 1 dated the 18th January, 1982—a copy of which has already been placed on the Table of the House on 19.2.1982.

Members of Parliament and State Legislature arrested due to strike

3870. SHRI BHOGENDRA JHA: Will the Minister of HOME AFFAIRS be pleased to lay a statement showing:

(a) list of Members of Parliament and State Legislatures arrested throughout the country, Particularly in Bihar on 19 January, 1982 in connection with the strike call given by the trade unions;

(b) the sections under which they were arrested; and

(c) the conditions of their release?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI NIHAR RANJAN LASKAR): (a) to (c). The Governments of Haryana, Himachal Pradesh, Jammu and Kashmir, Manipur, Meghalaya, Nagaland, Punjab, Tripura, Sikkim and Administrations of all Union Territories have intimated that no Member of Parliament or State Legislature was arrested in connection with the strike.

Information in respect of the remaining States is being collected and will be laid on the Table of the House.

Number of Officers in Steel Plants and Mines

3871. SHRI NIHAL SINGH: Will the Minister of STEEL AND MINES be pleased to state:

(a) the number of senior officers in the steel plants and mines under the Ministry indicating the details of their present scales of pay and grades;

(b) the names of such officers who have been re-employed during the last three years in these institutions after retirement from Government service; and

(c) the action being taken by the Ministry to remove disparity in the scales of pay of all senior officers under them?

THE MINISTER OF STATE IN THE MINISTRIES OF INDUSTRY AND STEEL AND MINES (SHRI CHARANJIT CHANANA): (a) to (c). Information is being collected and will be laid on the Table of the House.

Collaboration by Electronic Corporation of India Ltd. for TV Manufacturing

3872. SHRI K. A. RAJAN: Will the PRIME MINISTER be pleased to state:

(a) how many technical-cum-marketing collaboration ECIL (Electronic Corporation of India) have with Public Sector undertakings and private parties;

(b) the details of such collaboration and purchases from them during last two years and prices offered to them;

(c) what are the reasons for ECIL not collaborating with small scale sick units in T. V. industries;

(d) if done so, what are their terms of collaboration;

(e) whether Government are aware that ECIL is earning high profit by exorbitantly charging the consumers for T.V. sets; and

(f) if so, the details?